

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.10.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4629 of 2023 in Restoration App. (AT) No. ___ of 2023 in Comp. App. (AT) (Ins) No. 599 of 2023	Naresh Jain Vs. JMC Metals Pvt. Ltd. & Anr.	Arjun Sanjay

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Assistant Registrar